

IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH
TA NO. 180 of 2018

Yadvarinder Singh

Petitioner.....

V/S

Rashpal Singh & others

Respondent.....

**Respondent no. 4. Gobinder Singh, Chief Sub-Editor, Jagbani
Newspaper, Jalandhar, Tehsil & District
Jalandhar.**

Whereas it is proved to the satisfaction of this Court that the above named respondent cannot be served in the ordinary manner, notice is hereby issued under Order 5 Rule 20 CPC against him to appear in this Hon'ble Court on **26.04.2019** (Actual) personally through someone authorized by Law to Act for them/him to an Advocate of this Court to defend the above noted case, falling which it will be heard and decided ex-parte.

Given under my hand and the seal of this court on 27th March, 2019.

[Handwritten Signature]
Superintendent Judicial.
For Assistant Registrar.



[Handwritten Signature]
27/3/19
26/3/19